

**GOVERNMENT OF INDIA  
MINISTRY OF LABOUR AND EMPLOYMENT  
RAJYA SABHA  
UNSTARRED QUESTION NO. 1220  
TO BE ANSWERED ON 05.12.2024**

**REGISTRATION OF UNORGANIZED WORKERS UNDER PM-SYM  
YOJANA**

**1220. # SHRI BABURAM NISHAD:**

**Will the Minister of Labour and Employment be pleased to state:**

- (a) the criteria for registration of unorganized workers under the Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) Yojana; and**
- (b) whether Government has taken other steps to register more unorganized workers in the scheme, if so, the details thereof?**

**ANSWER**

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT  
(SUSHRI SHOBHA KARANDLAJE)**

**(a) & (b): The Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) scheme was launched in February, 2019 in order to provide old age protection to the workers of unorganised sector. This is a voluntary and contributory pension scheme. Under the scheme, a monthly minimum assured pension of Rs. 3000/- is provided to the unorganised workers after attaining the age of 60 years. The workers in the age group of 18-40 years whose monthly income is Rs. 15000/- or less and not a member of EPFO/ESIC/NPS (Govt. funded) are eligible to join the scheme. The contribution amount ranges from Rs. 55/- to Rs. 200/- depending upon the entry age of the beneficiary. Under the scheme, 50% monthly contribution is payable by the beneficiary and equal matching contribution is paid by the Central Government. Enrolment to the Scheme is done through the Common Service Centres, with its network of about 4 lakh Centres across the country. In addition, eligible unorganised workers can also self-enroll through visiting the portal [www.maandhan.in](http://www.maandhan.in).**

**The Government has taken following steps to register more unorganized workers in the PM-SYM scheme:-**

**Contd..2/-**

- (i) Holding periodic review meeting with States/ UTs. (ii) Regular Meeting with State Common Services Centre (CSC) Heads.**
- (iii) Launch of new features: Voluntary EXIT, Revival Module, Claim Status, and Account Statement.**
- (iv) Extension of revival of dormant accounts from 1 year to 3 years.**
- (v) Two-way integration of PM-SYM and eShram**
- (vi) SMS campaign to create awareness**
- (vii) Letter to Chief Secretaries of States regarding enrolment under PM-SYM scheme.**
- (viii). Launch of Donate-a-Pension Module to encourage the employer to pay the premium of their staff under PM-SYM pension scheme and increase the enrolment.**
- (ix) Interaction with Department of Financial Services, Pension Fund Regulatory and Development Authority, National Institute of Public Finance and Policy to increase the outreach of the pension scheme.**

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